NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 228/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Sunil Sarojkumar Surana & Anr.

V/s.

Bhutoria Refrigeration Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

I Manil priori ADDINAL

II D'ANNAL

Wasanje Associate

Ja Respondents

I Shri B. M Chatterji,

Serior Advocate

ilb

Ranit Basa, Advocate

ORDER CP 228/241-242/NCLT/MB/MAH/2017

By Order of the Bench, adjourned to **07.02.2018** for final hearing.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 04.12.2017

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